

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
RAJYA SABHA
UNSTARRED QUESTION NO.1624
ANSWERED ON 13.03.2025

NATIONAL MONUMENT STATUS OF ANDAMAN CELLULAR JAIL

1624. SHRI RITABRATA BANERJEE:

Will the Minister of CULTURE be pleased to state:

- (a) whether it is a fact that the Andaman Cellular Jail is yet not a national monument;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the timeline by which Government will be announcing the Andaman Cellular Jail as a national monument?

ANSWER

THE MINISTER OF CULTURE AND TOURISM
(SHRI GAJENDRA SINGH SHEKHAWAT)

- (a) The Cellular Jail is not protected under Ancient Monuments and Archaeological Sites and & Remains Act, 1958. However, it was declared as national memorial on 11th February,
- (b) 1979.
- (c) At present, there is no such proposal with Archaeological Survey of India.
